

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.567 of 1987.

Stamp Application No. 567/87.

Shri Shankar P. Koli,  
C/o. Shri G.S. Walia,  
Advocate High Court,  
89/10, W.Rly. Employee's Colony,  
Matunga Road,  
Bombay - 400 019.

... Applicant.

V/s.

1. Union of India through,  
General Manager, Central Railway,  
Bombay V.T.  
Bombay - 400 001.
2. Chief Workshop Engineer,  
Central Railway, Bombay V.T?  
Bombay - 400 001.
3. Dy. Chief Electrical Engineer(G),  
Central Railway, Matunga,  
Bombay - 400 019.

... Respondents.

Coram: Hon'ble Vice-Chairman Shri B.C. Gadgil.

Hon'ble Member(A) Shri P. Srinivasan.

ORAL JUDGEMENT  
(Per Shri P. Srinivasan)

Dated: 10-9-1987.

This application has come up before us for admission to-day.

2. The applicant, who is working as a skilled fitter in the Central Railway Workshops at Matunga, is aggrieved with a charge-sheet dated 17-3-1987 issued to him by the Assistant Electrical Engineer (ER/TR) Matunga, Bombay. .

3. The charge levelled against the applicant is that he produced a Caste Certificate dated 1-7-1980 from the executive Magistrate, Vasai on the basis of which, he was given employment, but subsequently the same Executive Magistrate had by a letter dated 29-11-1985 cancelled that certificate and that this constituted a <sup>part</sup> serious misconduct/misbehaviour on his/in as much as he had obtained employment as a Schedule Tribe candidate.

4. Shri G.S. Walia, learned counsel for the applicant submitted that the Caste Certificate dated 1-7-1980 produced by the

*P. S. K.*

... 2/-